

Form 2- HARYANA

List of cases in which e-Payment of Court fees was made during the month of April ' 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of April ' 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of April ' 2023						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
	Sh. Ravi, CJ(JD) karnal.	Karnal.	Sh. Ravi, CJ(JD) karnal.	17	Executions	9
	Ms. Saravpreet Kaur, CJ(JD) karnal.	Karnal.	Ms. Saravpreet Kaur, CJ(JD) karnal.	34	Arbitration	1
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	6	Civil Suit	1
1	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	Yamuna Nagar	--	18	Arbitration	5
					Total	6

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of April ' 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajeev Goyal	GURUGRAM	CM/7318/2022	GAGANDEEEP VS P.N. VENKATA	SH. SANDEEP RATHI	23/11/22	01/04/23
2			CS/94/2021	M/S LLOYD VS ISSGF	ANSHUL YADAV	16/12/21	10/04/23
3			CS/91/2022	ITC VS PRASOON	NEERAV JASWAL	25/08/22	11/04/23
4			CS/60/2022	HELIX VS KRISHNA	SH VED PRAKASH	27/05/22	17/04/23
5			CS/69/2021	TARACHAND VS SURINDER	R. L. AGGARWAL	10/09/21	18/04/23
		Hisar	CS/68/2021	TARACHAND VS VIRENDER	R. L. AGGARWAL	44449	45034
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	30 May, 2020	---
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadily Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Sh. Somvati Kadian	30 May, 2020	----
3	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30 May, 2020	16.12.2022
4	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Regligious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30 May, 2020	---
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Prashant Rana, ADJ, Nuh	Nuh	CM/151/2020	Haryana Financial Corporation Vs M/S Durga Hoisery	Ms. Pallavi Wadhwa (In person)	18-05-2020	Notice Could not be issued due to non Filing of Copies/Processing Fees case adjourned to 31.05.2023 for Notice
1	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-03-2018	Coffee Day Global Vs Satbir Singh & Ors	Sh.S.B. Hasija, Advocate for plaintiff & Sh. Atul Mangla, Advocate for defendants.	31.08.2018	29.03.2023 (No date was fixed during the month of April 2023)
2	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-5/2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	27.04.2023
3	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS478/2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Ms.Savita Rani, Adv. for plaintiff & Sh.Krishan Kumar, Adv for defendant	05/04/22	27.04.2023
4	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS479/2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Ms.Savita Rani, Adv. for plaintiff & Sh.Krishan Kumar, Adv & Sh.Pratap Singh Dagar, Adv. for defendant	05/04/22	27.04.2023
5	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	25.04.2023
6	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS-964-2022	Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff & Sh. Jitender Rawat, Adv. For defendant	17.08.2022	25.04.2023
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of April ' 2023													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Manish Kumar, ACJ(SD), Dabwali.	Dabwali, Sirsa	CS37/44/19	M/s Vardhman Vs Ajaib	Sh. S K Garg	10.05.19	No	01.04.23	1423	Contested	-	-	37 CPC
		Dabwali, Sirsa	CS37/104/18	M/s Zamidara Vs Major	Sh. D V Kulria	27.08.18	No	17.04.23	1695	Contested	-	-	37 CPC
		Dabwali, Sirsa	CS37/19/20	M/s Banarasi Vs Nahinder	Sh. S K Garg	17.03.20	No	25.04.23	1135	Contested	-	-	37 CPC
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Kapil, Civil Judge (Jr.Divn.),	Yamunanagar	CS/1234/2017	GARG TIMBER V/S ART HEIGHT	SH. SAHIL DHANDA	42933	NO	45036	2070	Decreed	NA	NA	Commercial
2	Sh.Kapil, Civil Judge (Jr.Divn.),	Yamunanagar	CS/1490/2017	HARYANA DISTELARY V/S PARDEEP KUMAR	SH. A.K KAMBOJ	42958	NO	45022	2030	Decreed	NA	NA	Commercial
3	Sh.Kapil, Civil Judge (Jr.Divn.),	Yamunanagar	CS/681/2018	M/S MEHTA WOOD V/S B.N. PATHAK	SH. NARESH & SH. BHANWAR	06/04/18	NO	21/04/23	1830	Dismissed as Withdrawn/Settled	NA	NA	Commercial